

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 3350**  
**TO BE ANSWERED ON 06.12.2016**

**Environment Impact Assessment**

3350. KUNWAR BHARATENDRA:  
DR. HEENA VIJAYKUMAR GAVIT:  
DR. J. JAYAVARDHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to amend the Environment Impact Assessment (EIA) Notification, 2006;
- (b) if so, the details thereof and the reasons therefor;
- (c) the objective of the Environment Supplement Plan draft notification; and
- (d) whether the Government proposes to promote ease of doing business for industry or protect the country's eco system and if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a ) and (b) No, Sir. However, the Ministry of Environment, Forest and Climate Change published a new draft notification vide S.O. 1705(E) dated 10<sup>th</sup> May, 2016 to deal with the cases which have failed to obtain prior environmental clearance under Environment Impact Assessment Notification, 2006. The notification provided that in all such violation cases the project proponent have to implement the Environmental Supplemental Plan (ESP) to remediate the damage caused or likely to be caused, and take out the undue economic gain due to non-compliance and violation. The ESP for restoration of the damage will be prepared by an Expert Group to be constituted by the Ministry. The project proponent will give the consent for implementation of ESP and will form one of the specific conditions of environment clearance.
- (c) The objective of the notification is to bring an entity under environmental compliance regime at the earliest as per the requirement of the law, rather than leave it to pollute the environment unhindered and unchecked.
- (d) The government, through the process of environment clearance as provided under Environment Impact Assessment Notification, 2006, establishes a balance between the goals of development and environment conservation in accordance with the Principles of Sustainable Development.

\*\*\*\*\*